

(19)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1036/2000

Friday, this the 31st day of August, 2001

Hon'ble Shri Shanker Raju, Member (Jud1)

R. K. Chaudhary
working as J.I.T
New Delhi Railway Station
Northern Railway
New Delhi

..Applicant

(By Advocate:None)

Versus

1. Union of India
through its Secretary
Ministry of Railway
Rail Bhawan
New Delhi
2. Divisional Railway Manager (DRM)
D.R.M. Office
Baroda House,
New Delhi
3. Senior Divisional Commercial
Manager
Northern Railway,
Baroda House
New Delhi.

..Respondents

(By Advocate: Shri B.S.Jain)

O R D E R (ORAL)

None appeared on behalf of the applicant even on the second call. It is seen that no one appeared on behalf of the applicant even on earlier two occasions, namely, 20.7.2001 and 18.5.2001.

In the circumstances, the O.A. is dismissed for default and non-prosecution.

S.Raju

(Shanker Raju)
Member (J)

/sunil/